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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/2016
NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja
NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ABISHEK RAMAN

FOR RESPONDENTS

Abishek Raman

ORDER

Counsel for petitioner present. Counsel representing R2 present. Both the counsels prayed time for submitting final arguments. Time extended at request. Put up on 03/03/2017 AT 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)